

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3748 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	A Guhan & Anr. Vs. Sunita Umesh	Abhinav Hansaria
2.	I.A. No. 3747 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Maninder Kalra & Ors. Vs. MSX Mall Pvt. Ltd. & Ors.	Rishi Kumar
3.	I.A. No. 3751 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Vivek Kumar Aggarwal Vs. ACIL Ltd.	Varsha Banerjee
4.	I.A. No. 3760 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Greater Noida Industrial Development Authority Vs. Pankaj Narang	U.N. Singh
5.	I.A. No. 3745 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Dileep Kumar Agarwal Vs. Sujal Exim India Pvt. Ltd.	Gaurav Joshi

Copy to: -

- 1. Notice Board**
- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar